

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

117. C.P.(IB)-240(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Central Bank of India Limited

V/s.

Nayan Thakarshi Shah.

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Ruchita Jain appearing for the Petitioner is present and submits that she has not complied with the order dated 01.08.2023 and seeks some more time to comply with the order. Request is considered.
2. List this matter on **30.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)